S.No. Name of creditor Details of claim received Date of receipt Claim admitted Claim admitted Claim admitted Claim admitted Claim admitted Claim admitted Coc Coc		Annexure-2 Name of the corporate debtor: Zenica Cars India Private Limited; Date of commencement of CIRP:22.03.2021 (Order served to IRP dated 24.03.2021); List of creditors as on: 26.05.2022													
received contingent any mutual claim not dues, that receipt claimed claim claim covered by related share in contingent any mutual dues, that may be set-															
receipt claimed claim claim covered by related share in may be set-	S.No.	Name of creditor			Details of claim admitted									Remarks, if any	
					claim		covered by	related	share in	claim	may be set-	admitted	verification		